

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 19.05.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Full Bench</b>			
1	W. P. - 3849/2009 with W. P. - 690/2009 with W. P. - 6447/1986 with W. P. - 8939/1994 with W. P. - 8324/2008 with W. P. - 21418/2014	“Matter be placed before Bench presided over by Hon'ble V. K. Shukla, J. alongwith Hon'ble R. S. R. Maurya, J.”	Writ C-I Section on 20.05.2016
<b>DB of Hon....., J</b>			
2	I.T.A. - 37/2004	Hon'ble Sudhir Agarwal, J.	S.T.R./T.T.R. Section on 20.05.2016
3	F.A.F.O. - 810/2013 (Time Extension Application)	Hon'ble Bharat Bhushan, J.	F.A.F.O. Section on 20.05.2016
4	F.A.F.O. - 1778/2015 (Time Extension Application)	Hon'ble Bharat Bhushan, J.	F.A.F.O. Section on 20.05.2016
5	F.A.F.O. - 1727/2009 (Time Extension Application)	Hon'ble B. K. Narayana, J.	F.A.F.O. Section on 20.05.2016
6	Crl. W. P. - 10086/2016 (Correction Application) with Nomination Application – 168641/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 20.05.2016
7	Crl. W. P. - 10173/2016 (Correction Application) with Nomination Application – 168640/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 20.05.2016
8	W. P. - 20139/2016	Hon'ble Sudhir Agarwal, J.	Writ C-II Section on 20.05.2016
9	P.I.L. - 2678/2015 (Review Application)	Hon'ble Dilip Gupta, J.	Writ C-II Section on 20.05.2016
10	W. P. - 12905/2015 (Review Application)	Hon'ble V. K. Shukla, J.	Writ C-II Section on 20.05.2016
11	Crl. Appeal – 2925/1981 with Crl. Appeal – 3094/19981	Hon'ble A. K. Tripathi, J.	Criminal Appeal (H) Section on 20.05.2016
12	Crl. Appeal – 512/2007	Hon'ble Bharat Bhushan, J.	Criminal Appeal (H) Section on 20.05.2016

13	Special Appeal – 524/2015 with Special Appeal – 525/2015	Hon'ble Arun Tandon, J.	Special Appeal Section on 20.05.2016
<b>Bench Comprising</b>			
14	CrI. W. P. - 9979/2015 (Time Extension Application)	Hon'ble B. K. Narayana, J. and Hon'ble Mukhtar Ahmad, J.	Writ C-II (Criminal) Section on 20.05.2016
15	W. P. - 46671/2010 (Correction Application)	Hon'ble Dilip Gupta, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 20.05.2016
16	W. P. - 42547/2014 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble V. K. Birla, J.	Writ C-II Section on 20.05.2016
17	CrI. Appeal – 4548/2010	Hon'ble A. K. Tripathi, J. and Hon'ble Sunita Agarwal, J.	Criminal Appeal (H) Section on 20.05.2016
18	CrI. Appeal – 4501/2010	Hon'ble A. K. Tripathi, J. and Hon'ble Sunita Agarwal, J.	Criminal Appeal (H) Section on 20.05.2016
19	CrI. Appeal – 4917/2010	Hon'ble A. K. Tripathi, J. and Hon'ble Sunita Agarwal, J.	Criminal Appeal (H) Section on 20.05.2016
20	CrI. Appeal – 4252/2009 with CrI. Appeal – 4864/2009	Hon'ble A. K. Tripathi, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal (H) Section on 20.05.2016
21	Special Appeal Defective – 429/2005 (Recall Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 20.05.2016
22	Special Appeal – 1088/2009 (Review application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Special Appeal Section on 20.05.2016
23	Special Appeal – 1280/2011 (Review Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 20.05.2016
24	Special Appeal Defective – 1032/2014 (Review Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 20.05.2016
<b>Hon....., J.</b>			
25	CrI. T.A. - 101/2016	Hon'ble Pratyush Kumar, J.	Contempt Section on 20.05.2016
26	W. P. - 8222/1978	Hon'ble Ran Vijai Singh, J.	Writ B Section on 20.05.2016
27	F.A.F.O. - 802/2011	Hon'ble S. P. Kesarwani, J.	F.A.F.O. Section on 20.05.2016
28	Bail – 1878/2016 with Bail – 31663/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 20.05.2016

29	<b>CrI. Appeal – 6928/2010</b>	<b>Hon'ble Mukhtar Ahmad, J.</b>	<b>Criminal Appeal (H) Section on 20.05.2016</b>
30	<b>W. P. - 22917/2016</b>	<b>Hon'ble Ran Vijai Singh, J.</b>	<b>Listing Section on 19.05.2016</b>
31	<b>W. P. - 22999/2016</b>	<b>Hon'ble M. C. Tripathi, J.</b>	<b>Computer Fresh Section on 19.05.2016</b>
32	<b>CrI. M.A. - 15908/2016 (N.R.H.M. Scam Matter)</b>	<b>Hon'ble Arun Tandon, J.</b>	<b>Computer Fresh Section on 19.05.2016</b>
<b>Special Order</b>			
33	<b>W. P. - 52751/2007 with Nomination Application – 168639/2016</b>	<b>“Place the matter before Appropriate court”</b>	<b>Writ A-II Section on 20.05.2016</b>
34	<b>F. A. - 618/2005 with F. A. - 604/2005</b>	<b>“Both the appeals be placed before Regular Bench, hearing such matters”</b>	<b>First Appeal Section on 20.05.2016</b>
35	<b>Art(227) – 2266/2016 with CrI. M. A. (U/S 482 Cr. P. C.) - 12428/2009 with CrI. M. A. (U/S 482 Cr. P. C.) - 4386/2015</b>	<b>“Lay/List alongwith 482 Cr. P. C. application before Hon'ble R. S. R. Maurya, J.”</b>	<b>Writ C-I Section on 20.05.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
20/05/2016